

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15160/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GAJRAJ SINGH ETC.ETC.

Respondent(s)

Date : 14-07-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
[IN CHAMBER]

For Petitioner(s) Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Counsel for the petitioner seeks and is granted two weeks' time to furnish fresh address and particulars of Respondent No.4.

Let service be effected thereafter on the said respondent within four weeks.

List the matter after six weeks.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)